

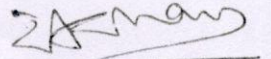
File No. N-9/31/2018-NM  
Government of India  
Ministry of Law and Justice  
(Department of Justice)  
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Jaisalmer House,  
26-Mansingh Road, New Delhi-110011  
Dated: 22<sup>nd</sup> January, 2019

**SANCTION ORDER**

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 5,00,000/- only (Rupees Five Lakhs Only) to National Law University, Delhi towards **First Installment** (being 20% out of the total project cost of Rs. 25,00,000/-) (non-recurring expenditure) for undertaking research project titled "Empirical study to evaluate the delivery of justice through improved infrastructure" submitted by National Law University, Delhi vide letter Ref. NLU/CTAG/2018 dated 10.12.2018 (revised) under the Scheme of Action Research and Studies on Judicial Reforms and as per the agreement signed by National Law University, Delhi and Department of Justice on 22<sup>nd</sup> January, 2019. The implementing agency is requested to adhere to the timeline mentioned in the approved proposal and agreement dated 22.01.2019.

2. The expenditure involved is debit to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.13-Office Expenses.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No. 153-154.
4. This issues with the concurrence of AS & FA [Law] vide their Note No. 31 dated 20.12.2018 and approval of Secretary (Justice) vide Note No. 32 dated 21.12.2018 in eOffice/Computer File No. 4326.

  
(Z.A. Khan)

Under Secretary to the Government of India  
Telefax: 23072139

To,  
Pay & Accounts Officer,  
Ministry of Law & Justice, Department of Legal Affairs,  
Janpath Bhawan, Janpath,  
New Delhi

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to National Law University, Delhi.
2. Under Secretary (Admin-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Vice-Chancellor, (Kind Attention: Prof. (Dr.) Ranbir Singh), National Law University, Sector-14, Dwarka, New Delhi-110078 with a signed copy of agreement dated 22.01.2019. It is requested that Detailed Work Plan as requested in our letter of even no. Dated 03.01.2019 may please be furnished.
6. Under Secretary, Admn- I, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4<sup>th</sup> Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.